

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 145 - IA/176(AHM)2022  
ITEM No. 146 - IA/384(AHM)2022  
In  
**CP(IB) 685 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Padam Electronics

.....Applicant

V/s

Superchem Coatings Pvt Ltd

.....Respondent

**Order delivered on: 04/07/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Harshil Patel, Advocate for Mr. Lalit Patel, Advocate

For the Respondent

:

**ORDER**

The Ld. Proxy Counsel states that the arguing Counsel is at some other Court.

List the matter for further consideration on 23.08.2023.

-Sd-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

Stancy